

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 615/2017**

New Delhi, this the 23<sup>rd</sup> day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)**

**Hon'ble Mrs. P. Gopinath, Member (A)**

Varsha, Age 20 years, Group-C,  
D/o Sh. Satender Singh,  
R/o House No. B-81, Gali No. 2,  
North Chhajjupur, Delhi – 110 094.

....Applicant

(None )

Vs.

1. The Staff Selection Commission,  
through its Secretary, Block-12, CGO Complex,  
Lodhi Road, New Delhi- 110 003.

2. Delhi Police,  
Through Commissioner of Police,  
Police Headquarters,  
ITO, New Delhi-110 003.

....Respondents

(By Advocate : Mr. Subhash Gosai for R-1 and Ms. Neetu Mishra  
for Ms. Rashmi Chopra,)

**O R D E R (ORAL)**

**Hon'ble Mrs. Jasmine Ahmed, Member (J) :**

Learned counsel for the applicant states that this matter has become infructuous as the applicant was allowed to appear in the examination as per Court's order and she has qualified in it.

2. Accordingly, the O.A is dismissed as having become infructuous.

(P. Gopinath)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/